

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAMKUMAR CHOUBEY

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6999/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH SINGH & ORS.

Respondent(s)

(IA No.84815/2017-CONDONATION OF DELAY IN FILING and IA
No.84816/2017-EXEMPTION FROM FILING O.T.)

Date : 31-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Pandey, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate-on-record, Mr. Gaurav Khanna accepts
notice on behalf of respondent Nos.1 to 3. He seeks time to
file vakalatnama and counter affidavit. Be filed within four
weeks.

List again on 5.12.2017.

RAMKUMAR CHOUBEY
Registrar